

F. No. 524/53/2011-STO(TU)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

229-A, North Block,
New Delhi, the 23rd September, 2011.

To

All Chief Commissioners of Customs/ Customs (Prev.)/ C&CE,
All Directors General of CBEC,
All Commissioners of Customs / Customs (Prev.) / C&CE
All Commissioners of Customs & Central Excise (Appeals).

Subject: Removal of Ban on export of Onion- reg.

Sir / Madam,

Attention is invited to Board's Circular No.41/2011-customs dated 14-09-2011 which provides for monitoring of the export of Wheat, Rice and Onion.

2. The Board had informed vide said Circular dated 14.09.2011 that export of ONION is prohibited vide Notification No.73(RE-2010)/2009-2014 dated 09-09-2011. Now DGFT vide Notification No.75(RE-2010)/2009-2014 dated 20/09/2011 amended the said notification and lifted the ban on export of Onion with immediate effect. Export of Onions is now allowed subject to Minimum Export Price of \$475.00 per MTS or as notified by DGFT from time to time. The field formation may take note of this change and strictly monitor the conditions of the said Notification.

3. Board's Circular no. 41/2011-Customs dated 14-09-2011 stands modified to the above extent. The reports prescribed therein shall continue to be sent till further notice.

Yours faithfully,

(A.K.Goel),
Senior Technical Officer(Tariff Unit)
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